

Against the Central release of Rs. 379.22 Crores, the States have utilised about Rs. 335.88 crores for the implementation of the programme since inception upto 1987-88.

Karnataka Government utilised about Rs. 1174 lakhs against the Central release of Rs. 1228 lakhs since inception upto 1987-88. The Central funds are equally matched by the State Governments. In the case of Union Territories 100 percent assistance is provided by the Government of India. Periodical review is being made by Government of India to follow-up successful implementation of the Scheme.

Construction of Road

4783. SHRI ANADI CHARAN DAS : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the funds allocated from Rural Landless Employment Guarantee Programme for construction of road, namely Ranby-Biripati in Dasarathpur block of Cuttack district Orissa has less than the minimum requirement ;

(b) if so, the reasons therefor ;

(c) when any steps have been taken to provide more funds for the road in this year ; and

(d) whether any direction has been given to the State Government in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY) : (a) to (d) Government of India has not received/approved any project submitted by Orissa Government for construction of Ranby-Biripati road in Dasarathpur block of Cuttack district. However, a project for construction of Rambag-Biripath road of 1.2 km. in length costing Rs. 1.50 lakhs in Dasarathpur block of Cuttack district in Orissa along with other road works in different districts of the State, was approved by the Central Government under RLEGP during 1987-88.

The project was to be implemented within a period of two years. According to the information furnished by Orissa Government, the work on the road is in progress

The Government of India does not earmark the funds for specific projects. The resources allocated under the Rural Landless Employment Guarantee Programme (RLEGP) are required to be spent on the approved projects. The allocation of resources for specific projects is the responsibility of the State Government. Government of India released Rs. 3275.70 lakhs during 1987-88 and has allocated Rs. 3030.00 lakhs (out of which Rs. 1655.99 lakhs has already been released) for 1988-89.

Complaints About Transportation Charges by Gujarat Narmada Valley Fertilizers

4784 DR. DATTA SAMANT : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have received any complaint regarding collection of transportation charges by the Gujarat Narmada Valley Fertilizers Limited, Baruch, Gujarat ;

(b) if so, the details of the complaint ; and

(c) the action taken by Government in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) No, Sir.

(b) and (c) Do not arise.

Baby Milk Food Powders and Weaning Foods

4785. DR. G. VIJAYA RAMA RAO : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether baby milk food powders and weaning foods output has been increasing ;